

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 06 of 2011 and 45 of 2010**

**Dated: 8<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Govt. of Punjab, Deptt. Of Power ..... Appellant(s)**

**Vs.**

**P.S.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1.

**ORDER**

Learned Counsel for the Appellant undertakes to file written submissions by 15.07.2011. Learned Counsel for the State Commission also undertakes to file written submissions by 20.07.2011.

**Judgment reserved.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK

